

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB- 189/ND/2017  
(CA-295/C-III/ND/2019)

In the matter of :

State Bank of India

.. PETITIONER

Vs.

Namdhari Food International Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 20.5.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)

Sh. H.C. Suri,  
Hon'ble Member (Technical)

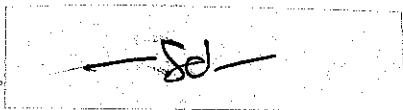
For the Petitioner /Op. Creditor: Mr. Anant A. Pavgi, Advocate for Liquidator/applicant

For the Respondent/Corporate Debtor :

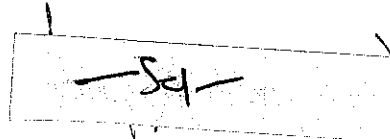
For the Intervener :

ORDER

At the request made on behalf of the Liquidator/Applicant, this application be posted for hearing on 27.5.2019.



(H.C. SURI)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit